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MINISTRY OF FINANCE (SHRI JANARD-HANA POOJARY): Sir, on behalf of Shri Narayan Dutt Tiwari, I beg to move for leave to introduce a Bill further to amend the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974.

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974."

The motion was adopted

SHRI. JANARDHANA POOJARY: I introduce the Bill.

13.321/2 hrs.

STATEMENT RE: CONSERVATION OF FOREIGN EXCHANGE AND PREVEN-TION OF SMUGGLING ACTIVITIES (AMENDMENT) ORDINANCE, 1987

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARD-HANA POOJARY): Sir, on behalf of Shri Narayan Dutt Tiwari, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1987.

16.33 hrs.

AIR (PREVENTION AND CONTROL OF POLLUTION) AMENDMENT BILL\*

[English]

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL): I beg to move for leave to introduce a Bill to

amend the Air (Prevention and Control of Pollution) Act, 1981.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Air (Prevention and Control of Pollution) Act, 1981.

The motion was adopted.

SHRI BHAJAN LAL: Sir, I introduce the Bill.

MR. DEPUTY-SPEAKER: Now we take up Matters Under Rule 377.

16.34 hrs.

MATTERS UNDER RULE 377

[Translation]

(i) Need to attach more bogies to Vaishali Express, reschedule its time of arrival at New Delhi and also introduce an additional train on this route

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad): Mr. Deputy Speaker, Sir, it is generally seen that the trains starting from Delhi and New Delhi Stations are over crowded but the Vaishali Express starting from New Delhi is so much over crowded that after being fully occupied by the passengers, we find many persons travelling sitting on footboards and hanging outside bogies. It is, therefore, necessary to run one more train on this route. If it is not immediately possible at least two bogies may be added to it immediately so that passengers are not compelled to travel hanging by the train. Another problem with this train is that it arrives at New Delhi at 1.30 A.M. whereas it reaches Aligarh at 7.30. So it can easily reach New Delhi at 9.30 AM because the same train on its return journey covers this distance only in two hours. If arrangements could be made

<sup>\*</sup>Published in Gazette of India Extraordinary Part II, Section 2, dt. 30.7.1987.